

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 2418  
TO BE ANSWERED ON AUGUST 03, 2023**

**INCENTIVES FOR PMAY-U  
NO.2418. SHRIMATI GODDETI MADHAVI:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether the Government proposes to give more incentives for Pradhan Mantri Awas Yojana-Urban (PMAY-U) and if so, the details thereof;**
- (b) whether the Government proposes to increase unit area under PMAY-U as inflation is rising and if so, the details thereof; and**
- (c) if not, the reasons therefor?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI KAUSHAL KISHORE)**

**(a) to (c) The 'Land' and 'Colonisation' are State subject. The Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) under "Housing for All" Mission since June 2015 by providing Central assistance to supplement efforts of States/ Union Territories (UTs) for providing all weather 'pucca' houses with basic civic services to all eligible urban beneficiaries. PMAY-U covers all statutory towns as per Census 2011 and towns notified subsequently including Notified Planning / Development Areas. The scheme is being implemented through four verticals, i.e., Beneficiary Led Construction (BLC); Affordable Housing in Partnership (AHP); In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS) based on eligibility criteria as per scheme guidelines.**

**Based on the project proposals submitted by States/ UTs, as on 24.07.2023, 118.90 lakh houses have been sanctioned under PMAY-U, out of which 112.25 lakh have been grounded for construction; of which 75.51 lakh had been completed and delivered to beneficiaries.**

**PMAY-U, which was earlier upto 31.03.2022, has since been extended upto 31.12.2024, except CLSS vertical, to complete all the sanctioned houses without changing the funding pattern and implementation methodology.**

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